

कार्यालय जनपद न्यायाधीश, सुलतानपुर।

प्रशासनिक आदेश संख्या-217/2020

माननीय उच्च न्यायालय के पत्र संख्या-1293/LXXXVII-CPC/e-Courts/Allahabad, Dated:16.07.2020 द्वारा पूर्व में निर्गत पत्र संख्या-1117/L XXXVII-CPC/e-Courts/Allahabad, Dated:03-06-.2020 द्वारा न्यायालयों को खोलने के सम्बन्ध में जारी गाइड लाइन के खण्ड-1 को संशोधित किया गया है, जो निम्नवत है:-

"1-- उच्च न्यायालय, इलाहाबाद के अधीनस्थ समस्त न्यायालय (न्यायाधिकरण सहित) परीक्षणीय वादों में साक्ष्य अंकित किया जाना छोड़कर, वर्तमान प्राविधानों, नियमों, गाइड लाइन्स और समय समय पर निर्गत परिपत्रों के अनुसार न्यायिक कार्य एवं प्रशासनिक मामलों को देखने के लिये खुलेगें। यद्यपि यदि सम्बन्धित जिला जज उचित समझें तो न्यायालयों में परीक्षणीय वादों में साक्ष्य अंकित करने की अनुमति वाद से वाद के आधार पर प्रदान कर सकते हैं।"

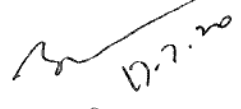
2-- जनपद न्यायालय सुलतानपुर के समस्त न्यायालय एवं कार्यालय (न्यायाधिकरण सहित), एवं बाह्य न्यायालय मुसाफिरखाना, कादीपुर शनिवार एवं रविवार को बन्द रहेंगे। उक्त अवधि में राज्य सरकार द्वारा जारी गाइड लाइन्स और माननीय उच्च न्यायालय के आदेश दिनांकित 02.05.2020 सपठित आदेश दिनांकित 25.03.2020 का अनुपालन सुनिश्चित किया जायेगा, उक्त अवधि में सम्पूर्ण न्यायालय परिसर भी पूरी तरह से सेनिटाइज्ड किया जायेगा।

3-- न्यायालयों को खोले जाने के सम्बन्ध माननीय उच्च न्यायालय के पत्र संख्या-1117/L XXXVII-CPC/e-Courts/Allahabad, Dated:03-06-.2020 द्वारा निर्गत गाइड लाइन्स का शेष भाग यथावत रहेंगे।

रिमाण्ड एवं जमानत का कार्य अदकाश की भौति जनपद न्यायालय मुख्यालय पर सम्पादित किये जायेंगे।

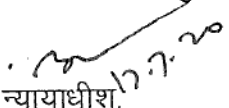
प्रभारी अधिकारी नजारत को निर्देशित किया जाता है कि शनिवार एवं रविवार की अवधि में सम्पूर्ण न्यायालय परिसर को पूरी तरह से सेनिटाइज्ड किये जाने के सम्बन्ध में आवश्यक कार्यवाही किया जाना सुनिश्चित करे।

रभी सम्बन्धित सूचित हों।


जनपद न्यायाधीश,
सुलतानपुर।
17.07.2020

प्रतिलिपि: निम्नलिखित को सूचनार्थ प्रेषित :-

- 1-- जिलाधिकारी सुलतानपुर।
- 2-- जिलाधिकारी अमेठी।
- 3-- पुलिस अधीक्षक सुलतानपुर।
- 4-- पुलिस अधीक्षक अमेठी।
- 5-- अधीक्षक जिला कारागार सुलतानपुर।
- 6-- बार एसोसिएशन सुलतानपुर।
- 7-- बार एसोसिएशन कादीपुर।
- 8-- बार एसोसिएशन मुसाफिरखाना।
- 9-- पी0ओ0 मोटर दुर्घटना प्रतिकर न्यायाधिकरण, सुलतानपुर।
- 10-- जिला सूचना अधिकारी, सुलतानपुर को राष्ट्रीय एवं स्थानीय समाचार पत्र में निःशुल्क प्रकाशन कराने हेतु।
- 11-- सिस्टम आफिसर को जिला न्यायालय की वेब साइट पर अपलोड किये जाने हेतु।


जनपद न्यायाधीश,
सुलतानपुर।
17.07.2020



(Through e-mail)

om

Ajai Kumar Srivastava-I, (H.J.S.)
Registrar General
High Court Allahabad

To
All the District Judges/O.S.Ds.
Subordinate to High Court of Judicature
at Allahabad

Letter No. 1293/LXXXVII-CPC/e-Courts/Allahabad Dated: 16.07.2020.

Subject: Mechanism for opening of Courts subordinate to High Court of Judicature at Allahabad.

Sir/Madam,

Kindly refer to the letter no. 1117/LXXXVII-CPC/e-Courts/ Allahabad dated 03.06.2020 in respect of Mechanism/ modalities for opening of Courts subordinate to High Court of Judicature at Allahabad.

In this regard, I have been directed to communicate the following directions of Hon'ble Court.

1. The clause 1 of the " Guidelines regarding Opening of Courts", stands modified as under:

"1. All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall open to take up the Judicial Work & Administrative matters, excluding recording of evidence in trial of cases, as per the existing provisions, rules, guidelines and circulars issued from time to time. However, if the District Judge concerned considers it appropriate, permission for recording of evidence in trial of cases in Courts may be granted, on case to case basis."

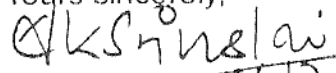
2. All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall remain closed on Saturdays and Sundays as per the guidelines issued by the State Government and compliance of the resolutions of this Court dated 02.05.2020 read with the resolution of this Court dated 25.03.2020 shall be ensured, during the above period. The Court premises shall also be completely sanitized during the above period.

3. Remaining part of guidelines for opening the Courts issued vide letter no. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020 in compliance of resolutions of this Committee, shall remain the same.

Therefore, it is requested to take necessary steps at your end to ensure the compliance of the directions of Hon'ble Court. It is also request that the above directions may be communicated to the Presiding Officers of the other Courts/Tribunals subordinate to the High Court of Judicature at Allahabad, situated in respective Districts, for ensuring compliance.

With regards,

Yours sincerely,


(Registrar General) 16/7/2020

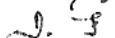
Copy forwarded for information and necessary action to:

1. Senior Registrar, High Court, Lucknow Bench
2. Director, Judicial Training & Research Institute, Uttar Pradesh, Luknow
3. OSD (J) (Computer), High Court, Allahabad

Seen circulate amongst all the judicial officers/ officials for information.

Copy be sent to P.O. M.A.C.T Sultanpur, BAO Associates Sultanpur, Muzfiokhans and Kadipur, D.M.S.T. Amithi and Sultanpur.

System officer Computer is directed to upload the contents of the letter on the website of District Court Sultanpur.


17/7/2020